

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-511
IB- 38/ND/2020

IN THE MATTER OF:

M/s Jain Timber Pvt. Ltd.

....Applicant

SECTION

U/s 10 IBC

Order delivered on 18.01.2023

CORAM:

**SHRI P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : PCA Mr. Abhishek Nahta, Mr. Rishabh Sachdeva,
Ms. Raveena Pamker

For the Respondent :

For the Union Bank : Adv Vishnu Jaysaval

ORDER

Heard the submissions made by Counsel for the Corporate Person and also the Objector Bank. Let this matter be posted for arguments on **03.02.2023**.

Sd/-

**(DR. BINOD KUMAR SINHA)
MEMBER (T)**

Sd/-

**(SHRI P.S.N PRASAD)
MEMBER (J)**